

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).9625-9637/2008

U.O.I. & ORS.

Petitioner(s)

VERSUS

GURDIT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report )

WITH SLP(C) NO. 12672-12674 of 2008  
(With office report)

Date: 28/09/2011 These Petitions were called on for hearing today.

For Petitioner(s) Mr.Aslam Kumar,adv.  
Mr. B. Krishna Prasad,Adv.

For Respondent(s) Mr. P.N. Puri,Adv.  
Mr. Sanjeev Malhotra ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Respondent has not filed counter affidavit in spite of last chance granted. The petitioner submits that no further steps are required. Hence, place the matter before the Hon'ble Court as per rules.

(Sunil Thomas)  
Registrar